OFFICE ORDER- 8/2018


A. Office Orders No. 1/2018--JC Dated 21.2.2018

(i) against serial number 6, item (IV a) in column (3B) shall be omitted;

(ii) against serial number 8, for items (I) and (II) in column(3B), the following shall be substituted, namely:-

"I. Commissioner of Customs (Airport and General), Delhi;"

(iii) against serial number 16, items IV and IV a in column (3B), the following shall be substituted, namely:-

"IV. Commissioner of Customs (Export), Mumbai Zone-I;"

B. Office Orders No. 2/2018--JC Dated 21.2.2018

(i) against serial number 1 for items A in column (2), the following shall be substituted, namely:-

"For the jurisdiction of Commissioner of Customs (Airport and General), Delhi;"

(ii) against serial number 1 for item (A.1) in column (2), the following shall be substituted, namely:-

"1. Commissioner of Customs (Airport and General), Delhi;"
(iii) against serial number 1, item (B) in column (2) shall be omitted;
(iv) against serial number 2, item D in column (2), the following shall be substituted, namely:-
   "For the jurisdiction of Commissioner of Customs (Export), Mumbai Zone-I;"
(v) against serial number 2, item D(2) in column (2), the following shall be substituted, namely:-
   "IV. Commissioner of Customs (Export), Mumbai Zone-I;"
(vi) against serial number 2, item (E) in column (2) shall be omitted;
(vii) against serial number 5, items B(2) in column (2), the following shall be substituted, namely:-
   "Principal Commissioner of Customs (III), Chennai";
(viii) against serial number 5, items (E) in column (2) shall be omitted

Ranjana Jha
Joint Secretary(Review)